

Government of Jammu and Kashmir  
**Department of Law, Justice and Parliamentary Affairs**  
Civil Secretariat, Srinagar/Jammu

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**Subject:-**Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 14882 –JK(LD) of 2023**

**DATED:- 07 - 11 - 2023**

Sanction is hereby accorded to the appointment of Officers of District Kishtwar as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) for the case indicated against each including Contempt Petition, if any, pending before the Hon'ble High Court of Jammu and Kashmir & Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

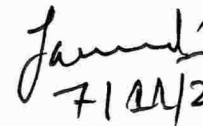
Secretary to Government

No:-LAW-OIC/27/2023-10

Dated: -07 .11.2023

**Copy to the:-**

1. Learned Advocate General, J&K.
2. Financial Commissioner (Addl. Chief Secretary)Home Department, J&K
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Deputy Commissioner, Kishtwar. This is reference to your letter No. No.ARA/K/23/264-265 Dated: - 06-11-2019 No.ARA/K/23/260-263 Dated: - 06-11-2019.
7. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
8. Director Litigation, Srinagar/ Jammu.
9. Officer In-Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary, J&K.
11. Private Secretary to Law Secretary, J&K.
12. In-charge Website.
13. Government Order file.
14. Concerned file.

  
71/11/2023

**(Jawad Murtaza Khan)**

Assistant Legal Remembrancer

**Annexure to the Government Order No 14882-JK(LD) of 2023 dated 07 -11-2023**

<b>S. No</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of OIC</b>
01	OWP No. 2566/2018	Charan Dass and Others v/s State of J&K & Ors	Sh. Muneeb Umar Tehslidar Kishtwar
02	WPC No. 2765/2023	Haji Gulam Ali Shah alias Ali Shah and Others v/s UT of J&K & Ors	Sh. Inderjeet Singh Parihar, ADC Kishtwar
03	OA. No. 433/2023	Naresh Kumar v/s UT of J&K & Ors.	Sh. Imran Ahmed Kichloo, Accounts Officer